

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

26/02/2020

T.A./260/29/2016

B MOHANTA
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:87

FOR APPLICANTS(S) Adv. : Mr. P. K. Rout

FOR RESPONDENTS(S) Adv.: Mr. D. P. Nanda

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. It is seen that on previous date i.e. 14.01.2020 no one was present on behalf of the applicant. It appears that the applicant has lost interest to pursue the OA, which is accordingly dismissed for default for non prosecution on the part of the applicant. None for the respondents.</p> <p>Registry to send a copy of this order to the applicant by post.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>sadish</p>